	Annexure-1														
Name of (Corporate Debtor: Team Interventure Exports (India)Priv	ate Limited in liq			Date of Commenceme			: 30.08.202	4	As	As of 27.11.2024				
			List of O	perational creditors/sta	akeholders belonging to a	anv class of	<u>creditors</u>								
													(Amount in Rs)		
S. No.	Name of the Stakeholders	Date of Receipt	tails of Claim Amount claimed	Amount of claim admitted (Final)	Details of Clain	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC	Amount of Continge nt Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any	
1	Axom Global Trade Private Limited	10/21/2024	17,01,50,000.00	7,00,00,000.00	Operational Creditor	NIL	NIL	NO		NA	NA		10,01,50,000.00	Bills and	
1	(Existing Creditor admitted in Corporate Insosolvency	10/21/2024	17,01,50,000.00	7,00,00,000.00	Operational Creditor	NIL	INIL	NO		IVA	IVA		10,01,30,000.00	Vouchers	
_	Resolution Process)	11/27/2024										-			
2	Deputy Commossioner of Income Tax -1(3)(1) Mumbai	11/2//2024	35,62,04,457.00	35,62,04,457.00	Operational Creditor	NIL	NIL	NO		NA	NA	NIL			
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Name	of Corporate Debtor: Tea Limited u	Annexure-1 Date of Commencement of Liquidation Process: 30.08.2024					A	s of 27.1	11.2024					
				List of oner	ational credito	rs (Emnl	ovees) / stake	cholder	S				(Amount in Rs))
S. No.	Name of the creditor/stakeholders	Date of	s of Claim Amount claimed	claim admitted	Details of Nature of Claim	nt covere	dmitted Amount covered by guarante	her relate	voting	nt of Conti	Amou nt of any mutua	Amount of claim not admitted	Amount of claim under verificati on	Remar ks, if any
1	Nil	Nil	1	Nil	Nil	0	0	Nil	0	0	0	0	0	
	TOTAL		-	-								0	0	

					Annex	ure-1							
	Name of Corporate Debtor: Team	ı Interventure Expo	ts (India)Private Limite	d under liquidation	Date of Comm	encement o	ofLiquidation Proces	ss:30.08.202	24	As	s of 27.11.2	2024	
				List of unsecured fir	nancial creditors/ stake	holders bel	onging to any class o	of creditors		I			
													(Amount in Rs)
		Details of Claim	Details of Claim a	admitted					Amount	Amount			
S. No.	Name of the Stakeholders	Date of Receipt	Amount claimed	Amount of claim admitted (Provisional)	Nature of Claim	Amount covered by Security Interest	Amount covered by guarante e	Whether related party?	% of voting share in SCC	of Continge nt Claim	of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification
1	SBI Global Factors Limited (Existing Creditor admitted in Corporate Insosolvency Resolution Process)	17.10.2024	44,86,15,305.47	39,33,68,270.64	As per Arbitral Award dated 19/09/2019	Nil		No		Nil	Nil		5,52,47,034.83
	TOTAL		44,86,15,305.47	39,33,68,270.64								-	5,52,47,034.83

Remarks, if any

Security Interest Relinquis hed

					_	Annexure-1						
Name of	ne of Corporate Debtor: Team Interventure Exports (India)Private Limited (Under Liquidation) Date of Commencement of Liquidation Process: 30.08.2024 Secured Figure 1 and Figure 2 and Fi									A	1.2024	
					<u>Se</u>	ecured financial creditors						
		I	Details of Claim		Details of Claim admitted							
S. No.	Names of the Stake holders	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amt. of claim under verification	Whethe r related party?	% of voting share in SCC		of any mutual dues, that may	claim not admitted
1	Bank of Baroda (Existing Creditor admitted in Corporate Insosolvency Resolution Process)	28.09.2024	336,10,52,409.21	255,41,12,028.42	Mortgage of CD's Property	336,10,52,409.21	80,69,40,380.00	NO	#VALUE!	NA	NA	
2	UCO Bank (Existing Creditor admitted in Corporate Insosolvency Resolution Process)	25.10.2024	41,18,31,862.43	31,65,86,519.15	BPA, Hypo. Of Stocks Book Debts	41,18,31,862.43	9,52,45,343.28	NO	#VALUE!	NA	NA	-
3	JM Financial Asset Reconstruction Company Limited (Debt of IndusInd Bank got assigned. In CIRP InsusInd Bank admitted as FC)	25.10.2024	1,50,78,121.47	1,14,97,234.00	BPA, Hypo of stocks Book debts	1,50,78,121.47	35,80,887.47	NO		NA	NA	

378,79,62,393.11

288,21,95,781.57

378,79,62,393.11

TOTAL

######

#VALUE!

90,57,66,611.54

(Amount in Rs)	
Amount covered by Guarantee	Remarks, if any
0	Security interest not relinquished
0	Security interest relinquished
	Security interest relinquished

TEAM INTERVENTURE EXPORTS (INDIA) PRIVATE LIMITED (UNDER LIQUIDATION) DETAILS OF CLAIMS (As of 27.11.2024)

					In Rs.
SR NO	TYPE OF CREDITOR	AMOUNT CLAIMED	AMOUNT ADMITTED	CLAIM AMOUNT REJECTED	AMOUNT UNDER VERIFICATION
1	OPERATIONAL CREDITORS/STAKE HOLDERS	52,63,54,457.00 42,62,04,457.00			10,01,50,000.00
	TOTAL OPERATIONAL STAKEHOLDERS	52,63,54,457.00	42,62,04,457.00		10,01,50,000.00
3	EMPLOYEE	-	-		
4	Financial Creditor/Stakeholder (Unsecured)	44,86,15,305.47	39,33,68,270.64		5,52,47,034.83
	FINANCIAL CREDITOR /				
5	Stakeholder(SECURED)	378,79,62,393.11	288,21,95,781.57		90,57,66,611.54
	TOTAL FINANCIAL CREDITOR/ STAKEHOLDER				
		423,65,77,698.58	327,55,64,052.21		96,10,13,646.37
	TOTAL	476,29,32,155.58	370,17,68,509.21		106,11,63,646.37